

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No.165/TT/2013
(Earlier Docket No. 97/2013)

Date: 23.9.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for LILO of existing Bangalore-Salem 400 KV
S/C at Hosur under System Strengthening-XVIII in SR Grid

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 8.10.2013:-

1. Actual DOCO of the Asset or the progress of work as on date;
2. The detailed justification for increase in line length from 5 km. as envisaged to 12.3 km. as anticipated;
3. Data for capital cost benchmarking in accordance with the Commission's orders dated 27.4.2010 and 16.6.2010 on benchmarking of capital cost of 765/400 kV Transmission Lines and Sub-Stations;
4. The reason for outdoor lighting, Station Auxiliaries and Grounding System in the existing sub-station.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)